

CORAM: HIS HONOUR JUDGE SHRI.M.S. AZMI

DATE: 12TH OCTOBER, 2020 (CR.NO.1)

Sr.no.	Suit No.	Caption	Next date
1	103/2014	High Court Expdt.	
2	4018/2002	Argument	
3	755/1991	Hearing	
4	2245/2019	N/M. order	
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SHERISTEDAR/CR.NO.1

CORAM: HIS HONOUR JUDGE SHRI.M.S. AZMI

DATE: 13TH OCTOBER, 2020 (CR.NO.1)

Sr.no.	Suit No.	Caption	Next date
1	1962/2010	Argument	
2	N/m.No.1288/2019 in Suit no.4512/2011	N/m. order	
3	2652/2018 @ Ch/s.	Ch/s.Order	
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SHERISTEDAR/CR.NO.1

CORAM: HIS HONOUR JUDGE SHRI.M.S. AZMI

DATE: 14TH OCTOBER, 2020 (CR.NO.1)

Sr.no.	Suit No.	Caption	Next date
1	1928/2019 @ N/m.	N/m orders	
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SHERISTEDAR/CR.NO.1

CORAM: HIS HONOUR JUDGE SHRI.M.S. AZMI

DATE: 15TH OCTOBER, 2020 (CR.NO.1)

Sr.no.	Suit No.	Caption	Next date
1	70/99	Order on Exh.	
2	8647/2000	Argument	
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SHERISTEDAR/CR.NO.1

CORAM: HIS HONOUR JUDGE SHRI.M.S. AZMI

DATE: 16TH OCTOBER, 2020 (CR.NO.1)

Sr.no.	Suit No.	Caption	Next date
1	242/2015	Argument	
2	516/2017	-do-	
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SHERISTEDAR/CR.NO.1

CORAM: HIS HONOUR JUDGE SHRI.M.S. AZMI

DATE: 17TH OCTOBER, 2020 (CR.NO.1)

Sr.no.	Suit No.	Caption	Next date
1	3447/2008	Settlement	
2	4321/2013	-do-	
3	1094/2018	F/issues	
4	1181/2018	-do-	
5	1376/2018	-do-	
6	2097/2018	-do-	
7	2333/2018	-do-	
8	2479/2018	-do-	
9	3169/2018	-do-	
10	318/19	-do-	
11	N/m.no.4289/2019 in Suit no.4197/2011	N/m.orders	

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